

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 630
IB-532/PB/2016

IN THE MATTER OF:

M/s. Variscon Engineering Services Pvt. Ltd.

...APPLICANT

Vs.

M/s. Pier-One Constructions Pvt. Ltd.

...RESPONDENT

Section

Under 443(e) & 434 in Liquidation

Order delivered on 15.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

:Mr. Abhishek Anand, Mohak
Sharma, Sajal Jain, Supriyo
Banerjee, Hardik Khatri

For the Respondent

:

ORDER

Due to paucity of time, matter is adjourned to **17.04.2023**.

Sd/-
(COURT OFFICER)